

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-CRI-93-2020
(STM-1523-2020)**

Abdul Kadar Shah ... Petitioner
Versus
The State of Goa & Anr. ... Respondents

Mr. J.A. Lobo, Advocate for the Petitioner.

Mr. P. Faldessai, Additional Public Prosecutor for the respondents.

**Coram:- DIPANKAR DATTA,CJ &
M. S. SONAK, J**

Date:- 18th December, 2020

P.C.:

Stand over to 21/12/2020.

M. S. SONAK, J

CHIEF JUSTICE

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